

(ग) यदि हां, तो इस फँकट्री को पुनः खोलने के लिए स्टैट बैंक आफ इंडिया राज्य सरकार केन्द्रीय सरकार तथा भारतीय जीवन बीमा निगम द्वारा कितनी वित्तीय सहायता दी गई;

(घ) क्या यह भी सच है कि उस समय इस फँकट्री को, उस के तुलनपत्र के अनुसार 9 करोड़ रुपये का घाटा हुआ था जबकि इसके पुनः खुलने के बाद केवल एक वर्ष में इस फँकट्री को डेढ़ करोड़ रुपये तक का घाटा होता था, और

(ङ) यदि हां, तो इसके क्या कारण हैं, और उसका पूरा व्योरा क्या है ?

उद्योग मंत्रालय में रजिस्ट्रार मंत्री (श्री चरणजीत चानना : (क) जी, हां । कम्पनी को 1971-72 से हानियां उठानी पड़ी हैं ।

(ख) कम्पनी ने जानकारी दी है कि कारखाने के कर्मचारियों ने हड़ताल नहीं की थी । कारखाने को वित्तीय कमी सहित प्रत्येक कारणों से बन्द कर दिया गया था ।

(ग) 30-6-1980 को संघ सरकार/राज्य सरकार बैंकों और वित्तीय संस्थानों को जयपुर उद्योग लि० की कुल देयतायें 24.92 करोड़ रुपये थी ।

(घ) और (ङ) वर्ष 1975-76 के अन्त तक जयपुर उद्योग लि० की कुल संचित हानि 1,229.72 लाख रुपये थी । कम्पनी को वर्ष 1976-77 के दौरान 200 लाख रुपये से अधिक हानि हुई । इस हानि के उत्तरदायी कारण आवश्यक रखरखाव की कमी तथा नकद राशि की प्रतिकूल स्थिति थी ।

### Modernisation of Police Force

9246. SHRI K. P. SINGH DEO: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 37 on the 18th February, 1981 regarding modernisation of police force and state;

(a) whether the views of the State Governments with regard to their needs have since been ascertained; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). All the State Governments have been requested to send to the Ministry of Home Affairs perspective plans of action for the ten years period 1980-90 under the Scheme for Modernisation of State Police Forces. The same has so far been received from Kerala, Manipur, Sikkim and Uttar Pradesh. The requirements of funds are of the order of Rs. 1713.00 lakhs for Kerala, Rs. 272.34 lakhs for Sikkim, Rs. 368.56 for Manipur and Rs. 2729.20 lakhs for Uttar Pradesh for modernising their State Police Forces. Perspective plans are awaited from other States.

### Meeting of Eastern Zonal Council

9247. SHRI K. P. SINGH DEO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Eastern Zonal Council met recently;

(b) if so, the main recommendations or decision reached at this meeting;

(c) whether the Council discussed and decided about special measures to maintain law and order problem and also to give a positive boost to the economic upliftment of the Eastern States; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI YOGENDRA MAKWANA): (a) A meeting of the Eastern Zonal Council was held at Gangtok on 11th April, 1981.

(b) Formal proceedings of the meeting are yet to be finalised.

(c) and (d). The Council generally discussed and the need for augmentation and modernisation of police forces for better maintenance of public order and the need for inter-State co-operation for economic development. It was, however, left to the Chairman of the Council to set up Standing Committees to go into such matters in detail.

#### **BHEL-Siemens Collaboration**

9248. SHRI R. L. BHATIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Bharat Heavy Electricals Ltd. (BHEL) and Siemens of West Germany have now entered into four separate collaboration agreements on a product-by-product basis;

(b) if so, the broad outline of the agreements entered into and their value in terms of foreign exchange;

(c) whether the new product formula is likely to cost BHEL dear and even the system technology has been totally omitted from the list of collaboration; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) BHEL has forwarded for the consideration and approval of the Govt. three product-wise collaboration proposals with Siemens, West Germany and its subsidiary KWU. These are still under consideration of the Government.

(b) Normally, these collaboration agreements are bilateral agreements between the respective companies. It would not be in the commercial interests to disclose the (financial) details of such agreements.

(c) and (d). The cost comparison is presumably with reference to the earlier "broad-based" collaboration which was submitted by BHEL for the consideration of the Government. The present proposals differ significantly in terms of range of products, scope of know-how transfer, duration etc. It is not possible therefore to make a cost-wise comparison. These proposals are for specific products and do not include systems technology know-how.

#### **More Soviet Crude for India**

9249. DR. VASANT KUMAR PANDIT: Will the Minister of PLANNING be pleased to state:

(a) whether the attention of Government has been drawn towards a news item appearing in the 'Patriot' dated 31st October, 1980 under the caption "More Soviet crude for India likely";

(b) if so, the outcome of the discussions which the Planning Minister held with Soviet counter-parts with particular reference to supply of crude to India, development of coal and coal mining, meeting of Indo-Soviet Panel on economic commission, steel, power irrigation and agriculture;

(c) the names and status of other Members of the Indian delegation who visited Soviet Union along with Planning Minister, and outcome of the discussion held by them; and

(d) the extent to which supply of crude is expected to be increased to meet India's requirements?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) and (c). The discussion held with some of the Soviet Ministers and leaders related mainly to cooperation between Planning bodies of India and the USSR. However, some preliminary discussions also took place on Indo-Soviet economic cooperation during the Sixth Plan. Subsequently, Agreement on Economic and Technical